

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF**  
**M/S PARQUET FURNISHERS PVT. LTD**

**RELEVANT PARTICULARS**

1.	Name of corporate debtor	M/s Parquet Furnishers Pvt. Ltd
2.	Date of incorporation of corporate debtor	01.02.1995
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No Limited Liability Identification No. of corporate debtor	U74899DL1995PTC064936
5.	Address of the registered office and principal office (if any) of corporate debtor	D-48, First Floor, Ajay Enclave, Near Subash Nagar Crossing, New Delhi- 110018.
6.	Insolvency commencement date in respect of corporate debtor	14.11.2025 (Order received on 21.11.2025)
7.	Estimated date of closure of insolvency resolution process	13.05.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Name:</b> Abhimanyu Mittal <b>IBBI Regn. No.:</b> IBBI/IPA-001/IP-P01870/2019-2020/12893
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> 29FF, The White House, Sector - 57, Gurgaon, Haryana ,122003 <b>Email ID:</b> ca.mittalabhi@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Correspondence Address:</b> Osrik Resolution Private Limited, 109, Surya Kiran Building, KG Marg, New Delhi-110001, New Delhi -110001 <b>Email ID:</b> cirp.parquetfurnishers@gmail.com
11.	Last date for submission of claims	05.12.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms are available at: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process under Sec. 10 IBC of M/s Parquet Furnishers Pvt. Ltd on 14.11.2025(Order received on 21.11.2025).

The creditors of M/s Parquet Furnishers Pvt. Ltd, are hereby called upon to submit their claims with proof on or before 05.12.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.: Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Abhimanyu Mittal

Interim Resolution Professional,

M/S PARQUET FURNISHERS PVT. LTD

Date: 22/11/2025

IP Registration Number: IBBI/IPA-001/IP-P01870/2019-2020/12893

Place: New Delhi

(Authorization for Assignment valid till: 31/12/2025)

**OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED**  
 Corporate Office: Kohinoor Square, 47th Floor, N.C. Keekar Marg, R.G. Gadhkar Chowk, Dadar (West), Mumbai - 400021

[Appendix - IV-A] [See proviso to rule 8 (6)]

**Sale notice for sale of immovable properties**

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower/Co-borrower/Guarantor/Mortgagor/ Mortgagee/Overseas Express Limited (Borrower), Mr. On Prakash Rajagaria (Director and Guarantor), Mr. Harsh Varshney (Director and Guarantor) and Mrs. Aditi Rajgaria (Director and Guarantor) that the below described immovable properties mortgaged/charged to the Secured Creditor, the Physical possession of which has been taken by the Authorized Officer of IFCI Factors Limited, being the Secured Creditor. Thereafter, OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED (acting in its capacity as Trustee of OMKARA PS 09/2023-24 Trust) has acquired entire outstanding debts lying against said Borrower/Co-borrower/Guarantors vide Assignment Agreement dated 07.07.2023 along with underlying security from IFCI Factors Limited, the described immovable properties will be sold on "As is where is", "As is what is", and "Whatever there is" and "Without Recourse" basis on 09.12.2025 at 10.00 am to 12.00 pm (last date and time of submission of bids is 08.12.2025 by 5.00 pm) for recovery of Rs. 10,24,56,622/- (Rupees Ten Crores Twenty-Four Lakhs Fifty-Six Thousand Six Hundred and Twenty-Two Only) as on 26.07.2023 Plus Interest and Expenses w.e.f. 27.07.2023 due to the Secured Creditor. The Borrower/Co-borrower/Guarantors attention is invited to the provision of Section 13(b) of SARFAESI Act, 2002 in respect of time available to redeem the secured asset.

The description of the Immovable Properties, Reserve Price and the Earnest Money Deposit and known encumbrances (if any) are as under:

DESCRIPTION OF THE PROPERTY	Reserve Price	EMD
Basement (admeasuring 205 sq. yards), Portion D, Municipal No. 11099, Ward No. XIV, Kharsa No. 158/71, Block D, Shidpur, Donwalia, Karol Bagh, New Delhi 110005.	<b>Rs. 97,00,000/-</b>	<b>Rs. 9,70,000/-</b>
Second Floor (admeasuring 222 sq. yards) Portion D, Municipal No. 11099, Ward No. XIV, Kharsa No. 158/71, Block D, Shidpur, Donwalia, Karol Bagh, New Delhi 110005.	<b>Rs. 1,21,00,000/-</b>	<b>Rs. 12,10,000/-</b>

Date of E-Auction: 09.12.2025 at 10.00 AM  
 Minimum Bid Increment Amount: Rs. 10,000/-  
 Inspection date: 01.12.2025 from 1:00 PM - 2:00 PM  
 Last date and time for submission of bid letter of participation/KYC Document/Proof of EMD: 08.12.2025 by 5:00 PM

Status of Possession: Physical  
 Known/Liabilities/Encumbrances: Not Known

1. The auction will be conducted "ONLINE" through CARP's approved service provider M/s. C India Pvt. Ltd. and Gurgaon. E-Auction under document containing online e-auction bid form, Declaration, General Terms & Conditions of online auction sales are available in website: <https://www.bankauctions.com> (Support mail id: support@bankauctions.com support mobile no: +91-729198124/25/26).

2. For any property related query or inspection of property schedule, the interested person may contact the concerned Authorized Officer: Prabhath Chandra (Mobile: +91 92119 28203), E-Mail: [Prabhath.chandra@omkara.com](mailto:Prabhath.chandra@omkara.com) or address as mentioned above in office hours during the working days.

3. To the best of knowledge and information of the Authorized Officer, there is no known encumbrance on any property, except as stated in the table above.

For detailed terms and conditions of the sale please refer to the link provided in secured creditor website: <http://www.omkara.com/auction.php>

**SALE NOTICE FOR SALE OF IMMovable PROPERTY APPENDIX- IV-A**  
 Corporate Office: Kohinoor Square, 47th Floor, N.C. Keekar Marg, R.G. Gadhkar Chowk, Dadar (West), Mumbai - 400021

[Appendix - IV-A] [See proviso to rule 8 (6)]

Contact No: Prem Lata 8271 20978 & Arun Mohan Sharma - 8600989999

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as "the Act") read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002 (hereinafter referred to as "the Rules"). Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below-described immovable property mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of Hinduja Housing Finance Limited (Secured Creditor) having its Corporate Office at 167-169, 2nd Floor, Little Mount, Saidapet, Chennai - 600015 and one of its Branch Offices at F8, First Floor, Mahalaxmi Metro Tower, Sector 4, Vaishali, Ghaziabad - 201019 will be sold on "As is Where is", "As is What is" and "Whatever there is" basis on the dates mentioned below for realization of the amount due to the Secured Creditor from the borrowers and guarantors. The sale will be done by the Authorized Officer through e-auction platform provided at the website: <https://www.bankauctions.com/>.

**INSPECTION DATE: 19-12-2025 | EMD LAST DATE: 20-12-2025 | E-AUCTION DATE: 21-12-2025 | BID INCREASE AMOUNT: Rs. 10,000/-**

LAN/Borrower(s)/Co-Borrower(s)/Guarantor(s)	Demand Notice Date & Amount: 24.05.2025	Reserve Price: Rs. 4360653/-	Earnest Money Deposit (EMD): Rs. 4360653/-
1. Mr. DINESH TILAK 2. Mrs. DILJEET KAUR	<b>Rs. 3642084/- as on 24.05.2025</b>	<b>Rs. 3869301/-</b>	<b>Rs. 3869301/-</b>
Description Of Property: Second Floor (MIG) (with roof rights), having Super area measuring 63.38 Sq. Mts., Built on Plot No. 3/1018-3/1019, situated at Sector-3, residential colony Vaishali, Ghaziabad, U.P. East- Building Entry Plot No. 1000-03/Floor Entry			
DL/BP/CH/PA/AD00000344	<b>Demand Notice Date &amp; Amount: 25.07.2024</b>	<b>Reserve Price: Rs. 1,865,345/-</b>	<b>Earnest Money Deposit (EMD): Rs. 1,865,345/-</b>
2. 1. Mr. CHANDRA P. M. M. MAYA RAM	<b>&amp; Rs. 1259699/- as on 25.07.2024</b>	<b>Rs. 1,865,345/-</b>	<b>Rs. 1,865,345/-</b>
Description Of Property: Plot No. K. 1 area measuring 37.75 sq. yards comprised in Kharsa No. 169 situated at garima garden, pasoda pargana loni, Ghaziabad Uttar pradesh pin-201005. East -15ft. Road West -Other Property North- Plot Pardeep South Plot Ashok			
DL/MNR/NAN/AD00000253	<b>Demand Notice Date &amp; Amount: 24.08.2024</b>	<b>Reserve Price: Rs. 6260625/-</b>	<b>Earnest Money Deposit (EMD): Rs. 6260625/-</b>
3. Mr. DEEPA ASHOK 2. Mr. ASHOK KUMAR	<b>&amp; Rs. 4703886/- as on 24.08.2024</b>	<b>Rs. 6,260,625/-</b>	<b>Rs. 6,260,625/-</b>
Description Of Property: Freehold Residential House No. 147 admeasuring area 300 sq. yd. falling under Kharsa No. 2554 situated at Mohan Nagar in Village Kacheda Tehsil & Distt. Ghaziabad (U.P) East: Others Property West: Plot of Satpal South:9. It wide Gali			
DL/KPR/JAIT/AD00000383	<b>Demand Notice Date &amp; Amount: 28.10.2024</b>	<b>Reserve Price: Rs. 470,506/-</b>	<b>Earnest Money Deposit (EMD): Rs. 470,506/-</b>
4. 1. Mr. RAM BABU SINGH 2. Mrs. RANI DEVI	<b>&amp; Rs. 795539/- as on 28.10.2024</b>	<b>Rs. 470,506/-</b>	<b>Rs. 470,506/-</b>
Description Of Property: Residential Flat No. E/671, EWS Ground Floor (TS) without roof rights, area measuring 19.53 Sq. Meters, situated at Nandgram, Pargana Loni, Tehsil and Distt. Ghaziabad, U.P. East: Stairs West Flat No. E/672 South: Others Property South: Entry of Property/Road			
DL/DEL/LXND/AD00000231	<b>Demand Notice Date &amp; Amount: 26.02.2025</b>	<b>Reserve Price: Rs. 1,729,773/-</b>	<b>Earnest Money Deposit (EMD): Rs. 1,729,773/-</b>
5. Mr. DEEPAK KUMAR VERMA 2. Mr. PRIYA VERMA	<b>&amp; Rs. 555016/- as on 26.02.2025</b>	<b>Rs. 1,729,773/-</b>	<b>Rs. 1,729,773/-</b>
Description Of Property: Plot, area measuring 50 sq. yds. i.e. 41.80 sq. mtr. out of Kharsa No. 86/2 mtr. situated at Village Mohamadpur Dehla, Colony known as Defence Colony, Ward No. 4 (New) & 14 (Old) Murad Nagar, Tehsil Modi Nagar, Nagar Distt. Ghaziabad (U.P.). East - Road 12 Ft. Wide, West - Land of Anup Singh, North - Field of Surajmal, South - Plot Sarojbala			
DL/DEL/LXND/AD00001608	<b>Demand Notice Date &amp; Amount: 26.02.2025</b>	<b>Reserve Price: Rs. 2,709,175/-</b>	<b>Earnest Money Deposit (EMD): Rs. 2,709,175/-</b>
6. Mr. BHANU PRATAP SINGH 2. Mrs. POOJA MISHRA & Mrs. POOJA MISHRA	<b>&amp; Rs. 2353939/- as on 26.02.2025</b>	<b>Rs. 2,709,175/-</b>	<b>Rs. 2,709,175/-</b>
Description Of Property: Plot, area measuring 50 sq. yds. i.e. 41.80 sq. mtr. out of Kharsa No. 86/2 mtr. situated at Village Mohamadpur Dehla, Colony known as Defence Colony, Ward No. 4 (New) & 14 (Old) Murad Nagar, Tehsil Modi Nagar, Nagar Distt. Ghaziabad (U.P.). East - Road 12 Ft. Wide, West - Land of Anup Singh, North - Field of Surajmal, South - Plot Sarojbala			
DL/DEL/LXND/AD000003946	<b>Demand Notice Date &amp; Amount: 26.02.2025</b>	<b>Reserve Price: Rs. 2,709,175/-</b>	<b>Earnest Money Deposit (EMD): Rs. 2,709,175/-</b>
7. Mr. MOJIB RAHMAN 2. Mrs. POOJA MISHRA	<b>&amp; Rs. 2353939/- as on 26.02.2025</b>	<b>Rs. 2,709,175/-</b>	<b>Rs. 2,709,175/-</b>
Description Of Property: Freehold Residential Entire Plot no. 12, measuring 630 Sq. Ft. or Say 58.53 Sq. Mts., Pertaining to Kharsa No. 2508, situated in K.V. Homes, Village Shahpur Bhameila, Pragna Dasna, Tehsil & Distt. Ghaziabad. East: Vacant Plot West: Entry of House/Road 16 Ft. North: Road 16 Ft. South: Vacant Plot			
DL/NDP/NDP/AD00000017	<b>Demand Notice Date &amp; Amount: 18.03.2025</b>	<b>Reserve Price: Rs. 1,893,938/-</b>	<b>Earnest Money Deposit (EMD): Rs. 1,893,938/-</b>
8. Mr. SUSHANT S. MANSU BHARTI	<b>&amp; Rs. 1095211/- as on 18.03.2025</b>	<b>Rs. 1,893,938/-</b>	<b>Rs. 1,893,938/-</b>
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22. Mr. SUSHANT S. MANSU BHARTI	<b>&amp; Rs. 1095211/- as on 18.03.2025</b>	<b>Rs. 1,893,938/-</b>	<b>Rs. 1,893,938/-</b>
Description Of Property: Freehold Residential Entire Plot no. 12, measuring 630 Sq. Ft. or Say 58.53 Sq. Mts., Pertaining to Kharsa No. 2508, situated in K.V. Homes, Village Shahpur Bhameila, Pragna Dasna, Tehsil & Distt. Ghaziabad. East: Vacant Plot West: Entry of House/Road 16 Ft. North: Road 16 Ft. South: Vacant Plot			
DL/NDP/NDP/AD00000017	<b>Demand Notice Date &amp; Amount: 18.03.2025</b>	<b>Reserve Price: Rs. 1,893,938/-</b>	<b>Earnest Money Deposit (EMD): Rs. 1,893,938/-</b>
23. Mr. SUSHANT S. MANSU BHARTI	<b>&amp; Rs. 1095211/- as on 18.03.2025</b>	<b>Rs. 1,893,938/-</b>	<b>Rs. 1,893,938/-</b>
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DL/NDP/NDP/AD00000017	<b>Demand Notice Date &amp; Amount: 18.03.2025</b>	<b>Reserve Price: Rs. 1,893,938/-</b>	<b>Earnest Money Deposit (EMD): Rs. 1,893,938/-</b>
24. Mr. SUSHANT S. MANSU BHARTI	<b>&amp; Rs. 1095211/- as on 18.03.2025</b>	<b>Rs. 1,893,938/-</b>	<b>Rs. 1,893,938/-</b>
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25. Mr. SUSHANT S. MANSU BHARTI	<b>&amp; Rs. 1095211/- as on 18.03.2025</b>	<b>Rs. 1,893,938/-</b>	<b>Rs. 1,893,938/-</b>
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DL/NDP/NDP/AD00000017	<b>Demand Notice Date &amp; Amount: 18.03.2025</b>	<b>Reserve Price: Rs. 1,893,938/-</b>	<b>Earnest Money Deposit (EMD): Rs. 1,893,938/-</b>
26. Mr. SUSHANT S. MANSU BHARTI	<b>&amp; Rs. 1095211/- as on 18.03.2025</b>	<b>Rs. 1,893,938/-</b>	<b>Rs. 1,893,938/-</b>
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DL/NDP/NDP/AD00000017	<b>Demand Notice Date &amp; Amount: 18.03.2025</b>	<b>Reserve Price: Rs. 1,893,938/-</b>	<b>Earnest Money Deposit (EMD): Rs. 1,893,938/-</b>
27. Mr. SUSHANT S. MANSU BHARTI	<b>&amp; Rs. 1095211/- as on 18.03.2025</b>	<b>Rs. 1,893,938/-</b>	<b>Rs. 1,893,938/-</b>
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28. Mr. SUSHANT S. MANSU BHARTI	<b>&amp; Rs. 1095211/- as on 18.03.2025</b>	<b>Rs. 1,893,938/-</b>	<b>Rs. 1,893,938/-</b>
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29. Mr. SUSHANT S. MANSU BHARTI	<b>&amp; Rs. 1095211/- as on 18.03.2025</b>	<b>Rs. 1,893,938/-</b>	<b>Rs. 1,</b>

